

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 7096/2018

(Arising out of impugned final judgment and order dated 24-11-2017 in CRLA No. 297/2013, CRLA No. 295/2013, CRLA No. 342/2013 and CRLA No. 341/2013 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SIYARAM YADAV

Petitioner(s)

VERSUS

SHIV SHANKAR & ANR.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned judgment, exemption from filing O.T. and permission to file SLP)

Date : 14-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s)

Mr. Pramod Swarup, Sr. Adv.
Ms. Sushma Verma, Adv.
Ms. Pareena Swarup, Adv.
Mr. Asok Kumar, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition granted.

Issue notice.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER